No.RJ-1/Regular/ 187 /2023

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the P**rincipal Seat at Bombay** that :

The Hon'ble Shri. Justice M. S. Karnik (Sitting at Goa) will take up the following matters **pertaining to Principal Seat at Bombay on 04/05/2023 at 1.25 p.m. through Video Conferencing in Court Room No. 27**, as per the board to be notified separately :

FOR PRONOUNCEMENT OF ORDER :

1. **Appeal from Order No. 854 of 2022**
(Smt. Rakmabai Baliram Patil & Ors. Vs. Ravi Waman Mhatre & Ors.)

ALONGWITH

Appeal from Order No. 2 of 2021
(M/s. Vignaharta Enterprises Vs. Ravi Waman Mhatre & Ors.)

ALONGWITH

Contempt Petition No. 63 of 2022
(Ravi Waman Mhatre Vs. M/s. Vignaharta Enterprises)

ALONGWITH

Contempt Petition No. 252 of 2021
(Ravi Waman Mhatre Vs. Smt. Rakmabai Baliram Patil)

Video conference access instructions will be communicated to the concerned.

High Court, Appellate Side)
)
)
Bombay, dated 3rd May 2023)

BY Order

Sd/-
(H. M. Bhosale)
Registrar (Judicial-I)